

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/227/241/AMR/2019		241	Chiruvella Ajay Ghosh Vs Pinakini Sheep Farms Pvt Ltd & 5 others

ORDER

Present: Ms. P. Snigdha, Proxy Counsel for the Respondent.

No appearance of the Petitioner. Ld. Representing Counsel P. Snigdha appears on behalf of the counsel on record for the Respondent. Submits that the Ld. Counsel is indisposed of some illness, therefore unable to appear before this Bench today. Pleadings are complete. List the matter before the regular bench on 29.08.2024.

Sd/-

**SATYA RANJAN PRASAD
MEMBER (TECHNICAL)**

Sd/-

**KHETRABASI BISWAL
MEMBER (JUDICIAL)**